## RAJYA SABHA

## **Clean Development Mechanism Project**

2803. SHRI BAGIRATHI MAJHI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the number of Clean Development Mechanism Projects sanctioned by Government in last five years;

(b) how many such sanctioned projects received carbon credits; and

(c) how many such projects have been commissioned?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA): (a) The National Clean Development Mechanism Authority, India's designated National Authority has accorded Host Country Approval to 599 projects as on date.

(b) 67 projects have been issued carbon credits by the CDM Executive Board so far.

(c) 220 projects have been registered with CDM Executive Board so far.

## Guidelines regarding movement of high ash coal

2804. SHRI BHAGIRATHI MAJHI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state.

(a) whether the guidelines of the Ministry regarding movement of high ash coal beyond 1000 kilometre distance or to sensitive areas is being adhered to in true spirit; and

(b) what is the mechanism for monitoring the compliance of such guideline?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA): (a) and (b) The Ministry of Environment and Forest, Govt, of India has promulgated a Gazette Notification on use of beneficiated/blended coal containing ash not more than 34 percent (annual average) for Power Plants located beyond 10Q0 kilometers from pit head and Power Plants located in critically polluted areas, urban areas and in ecologically sensitive areas. A matrix has been prepared by the Ministry of Coal in consultation with the Ministry of Power, Ministry of Railways, Central Electricity Authority and Coal India Ltd., indicating the ratio in which coal of different qualities from different sources

155